

WRITTEN ANSWERS TO UNSTARRED QUESTIONS**Quality control institutions for AYUSH drugs**

321. SHRI DEREK O'BRIEN: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY AYUSH be pleased to state:

- (a) the progress in setting up of quality control institutions for the AYUSH drugs and the details thereof;
- (b) the total funds released under the scheme of Quality control of AYUSH drugs and to provide financial support for the State-run Drug Test Laboratories in the last three years and the details thereof; and
- (c) whether there are any proposals for Public Private Partnership (PPP) under National AYUSH Mission, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) The quality control provisions of the Drugs and Cosmetics Act, 1940 and Rules thereunder pertaining to Ayurvedic, Siddha, Unani and Homoeopathy (ASU&H) drugs are enforced by the State Governments. State Governments have appointed Licensing Authorities/Drug Controllers and inspectors to regulate the ASU&H drugs including grant or renew of licenses for manufacturing and oversee their quality control. Central and State Drug Testing Laboratories are in place to undertake quality analysis of ASU&H drugs and 55 other laboratories have been approved or licensed under the provisions of Drugs and Cosmetics Rules, 1945. At the central level Ministry of AYUSH has notified the creation of twelve regulatory posts of inspectors, Assistant Drug Controllers and Deputy Drug Controllers. Additional charge of these posts has been given to the technical officers of the Ministry and recruitment rules are in the process of approval to initiate the recruitment of regular officers. Through the erstwhile Centrally Sponsored Scheme of Quality Control of ASU&H Drugs 46 state pharmacies, 27 laboratories and 30 states have been supported for strengthening of infrastructural facilities for production and testing of drugs and enforcement of regulations. After the implementation of the National AYUSH Mission since November 2014 financial support has been provided to 29 states for various activities of quality control of ASU&H drugs.

(b) With the implementation of National AYUSH Mission since November 2014, financial support to the tune of ₹ 44.82 crore has been released to the States in the last three years for quality control of ASU&H drugs related activities. The State-wise details of the funds released for quality control components including State Drug Testing Laboratories are given in the Statement (*See below*).

(c) No eligible proposal for Public Private Partnership (PPP) under National AYUSH Mission has been received from State/UT Government.

Statement

Details of grant released under National AYUSH Mission for Drugs Quality Control Scheme Component during 2014-15, 2015-16, 2016-17 & 2017-18

(₹ in lakhs)

Sl. No.	Name of the State	2014-15	2015-16				2016-17				2017-18			
		All Compo- nent	Drug Testing Labora- tory	Pharmacy	Other	Total All Compo- nent	Drug Testing Labora- tory	Pharmacy	Other	Total All Compo- nent	Drug Testing Labora- tory	Pharmacy	Other	Total All Compo- nent
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1.	Andaman and Nicobar Islands	25.65			26.22	26.22	20.16		6.00	26.16			21.00	21.00
2.	Andhra Pradesh	53.18		3.23	43.00	46.23	210.00	260.00		470.00		73.58		73.58
3.	Arunachal Pradesh	20.25	10.00	7.00	3.00	20.00	41.86	26.87	10.82	79.55	36.96	38.26	12.50	87.72
4.	Assam	55.00	5.00	16.00	5.00	26.00	20.60	19.40	20.50	60.50				
5.	Chandigarh												25.00	25.00
6.	Chhattisgarh		90.00	50.00	14.00	154.00								
7.	Gujarat			300.00		300.00		80.00		80.00		63.88		63.88
8.	Haryana	23.00			36.63	36.63			42.33	42.33			27.00	27.00

9.	Himachal Pradesh			27.01		27.01		20.72		20.72		2.00	2.00
10.	Jammu and Kashmir		7.56		12.92	20.48		25.30	25.00				
11.	Jharkhand				23.00	23.00							
12.	Karnataka	64.585	17.73		29.66	47.39		20.00	20.00				
13.	Kerala	44.30	43.00			43.00	45.00	13.05	58.05	89.84		2.50	92.34
14.	Lakshwadeep							5.00	5.00				
15.	Madhya Pradesh	7.00		80.00	25.00	105.00		116.81	25.00	141.81		17.00	17.00
16.	Maharashtra		71.10			71.10				80.00		23.00	103.00
17.	Manipur				20.00	20.00						18.34	18.34
18.	Meghalaya		94.00			94.00	19.06		19.06			16.30	16.30
19.	Mizoram				30.00	30.00		5.00	5.00			13.00	13.00
20.	Odisha	81.80	64.80			64.80	9.92	83.69	13.00	106.61	73.61	17.06	8.00
21.	Puducherry		6.93		5.32	12.25	8.00			8.00			
22.	Punjab	37.36	30.94			30.94	52.00			52.00			
23.	Rajasthan	170.00						15.40	15.40	39.10			39.10
24.	Sikkim		10.00			10.00						2.00	2.00
25.	Tamil Nadu		49.50			49.50	15.50	71.17	0.75	87.42		85.00	13.49
													98.49

Written Answers to

[19 December, 2017]

Unstarred Questions

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1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
26.	Telangana	238.45	45.00	21.10		66.10		41.00		41.00	25.00			25.00
27.	Tripura	10.05	10.73		2.00	12.73	16.40		2.42	18.82	19.34		4.34	23.68
28.	Uttar Pradesh		348.58			348.58	200.00			200.00				
29.	Uttarakhand		11.05		10.00	21.05	23.00			23.00	10.75	143.16		153.91
30.	West Bengal	278.10	14.42	34.51	13.00	61.93					20.00	100.00		120.00
TOTAL		1108.73	930.34	538.85	298.75	1767.94	681.50	719.66	204.57	1605.73	394.6	520.941	205.47	1121.01